


THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong, 15th November, 2023

No. HCM II/Pt.I/57/2018/Estt/51

In pursuance of the Judgement dated 09.11.2023 passed by the Hon'ble Supreme Court of India in Writ Petition (Civil) No.699 of 2016 titled "Ashwini Kumar Upadhyay v. Union of India & Anr.", the Hon'ble the Chief Justice (Acting) is pleased to constitute a Special Bench comprising the Hon'ble Chief Justice (Acting) to monitor the early disposal of criminal cases pending against the members of Parliament and Legislative Assemblies.


REGISTRAR GENERAL


Memo. No. HCM II/Pt.I/57/2018/Estt/51-A

Dated 15th November, 2023

Copy to:

1. The Private Secretary to the Hon'ble, the Chief Justice(Acting) High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice, B.Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The P.S. to the Advocate General/Addl. Advocate Generals of Meghalaya, Shillong for favour of kind information and necessary action.
5. All District & Sessions Judges Meghalaya for favour of kind information.
6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
7. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information and necessary action.
8. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information and necessary action (Copy of the Supreme Court judgment dated 09.11.2023 is enclosed)
9. The Deputy Solicitor General, High Court of Meghalaya, Shillong for information.
10. The Central Government Counsel, High Court of Meghalaya, Shillong for information.
11. The President/Secretary, High Court of Meghalaya Bar Association, Shillong for information.
12. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the High Court website.
13. Office file.

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15/11/23


REGISTRAR GENERAL